## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:6435 ANSWERED ON:15.05.2012 REVIVING HOCKEY Choudhry Smt. Shruti

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is undertaking sports ventures with private firms to give coaching in all aspects particularly to revive the game of hockey in rural areas;
- (b) if so, the details thereof and the funds allocated/spent during each of the last three years and the current year, State-wise including Haryana; and
- (c) the progress made so far in view of the fact that many talented persons are unable to meet the financial requirements in getting the training in various parts of the country, including Haryana?

## **Answer**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

- (a) to (c) No, Madam. At present there is no proposal under consideration of the Government for undertaking sports ventures with private firms for reviving the game of hockey in rural areas. However, the Sports Authority of India (SAI) is implementing the following Schemes for identification and nurturing of identified talented sportspersons:
- (i) National Sports Talent Contest (NSTC) Scheme,
- (ii) Army Boys Army Boys' Sports companies (ABSC) Scheme,
- (iii) SAI Training Centers (STC) Scheme,
- (iv) Special Area Games (SAG) Scheme,
- (v) Centres of Excellence (CoE) Scheme.

The Government, through its various Schemes provides financial assistance to the sports persons either directly or through the respective National Sports Federation (NSFs) towards their training, coaching, participation in national and international tournaments, sports equipments, incentives in the form of cash awards, pension and sports awards, etc. State-wise allocation of funds is not made by the Government.

Details of the expenditure incurred during the last three years under various Schemes are given in the table below:

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(Rs. in crore)

S.No Name of the scheme 2009-10 2010-11 2011-12

1. Sports Authority of India 206.15 347.00 250.90

2. Scheme of Assistance to National 50.53 81.44 100.00 Sports Federations (NSFs)

3. National Sports Development 3.11 2.58 5.39 Fund (NSDF)

4. Scheme of Talent Search & Training 1.00 7.00 2.00

5. Scheme of Special Cash Awards for 5.50 34.00 11.74 Winners of medals in international sports events and their coaches

6. Scheme of Pension to Meritorious 6.50 30.50 3.50 Sportspersons
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7. Scheme of National Sports Awards, 1.24 1.37 1.54 viz., Rajiv Gandhi Khel Ratna , Arjuna Awards, Dronacharya Awards, Dhyanchand Awards, Rashtriya Khel Protsahan Puruskar and Maulana Abul Kalam Azad (MAKA) Trophy